

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.619/96

Wednesday, this the 5th day of June, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. J Vijaya Lakshmi Amma,
Senior Section Supervisor,
Office of the General Manager,
Telecom District,
Trivandrum.
2. Kunjamma Raju,
Senior Section Supervisor,
Office of the General Manager,
Telecom District,
Trivandrum.
3. T Komalavally,
Senior Section Supervisor,
Office of the General Manager,
Telecom District,
Trivandrum.
4. Vimala Raj,
Senior Section Supervisor,
Office of the General Manager,
Telecom District,
Trivandrum.

- Applicants

By Advocate Mr MR Rajendran Nair

Vs.

1. The Chief General Manager,
Telecom, Kerla Circle,
Trivandrum.
2. The Director General,
Telecom, New Delhi.

- Respondents

By Advocate Mr TR Ramachandran Nair, Additional Central
Government Standing Counsel

The application having been heard on 5.6.96 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a declaration that 20% of 'time scale posts' are liable to be converted as Lower Selection Grade. They seek a further direction to appoint them to Lower Selection Grade. Identical reliefs are claimed by A5 to A-8 representations and they are yet to be disposed of. First respondent will dispose of the representations aforesaid by passing speaking orders thereon within two months from today.

2. Application is disposed of as aforesaid. No costs.

Dated, the 5th day of June, 1996.

P. Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

C. Sankaranair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/56

List of Annexures

Annexure A5: True copy of the representation dated 30.3.1995 submitted by the 1st applicant to the 1st respondent.

Annexure A6: True copy of the representation dated 30.3.95 submitted by the 2nd applicant to the 1st respondent.

Annexure A7: True copy of the representation dated 30.3.95 submitted by the 3rd applicant to the 1st respondent.

Annexure A8: True copy of the representation dated 30.3.95 submitted by the 4th applicant to the 1st respondent.